| Written Answers to  | [RAJYA SABHA]   | Unstarred Questions  |
|---------------------|---|--|
| 2                   | 3   | 4  |
|                     | Paniyan   | 10134  |
|                     | Toda  | 2002   |
|                     | Total   | 255600   |
| Tripura             | Riang   | 188220   |
|                     | Total   | 188220   |
| Uttar Pradesh       | Buksa   | 4710   |
|                     | Raji  | 1295   |
|                     | Total   | 6005   |
| Uttarakhand         | Buksa   | 54037  |
|                     | Raji  | 690  |
|                     | Total   | 54727  |
| West Bengal         | Birhor  | 2241   |
|                     | Total   | 2241   |
| Andaman and Nicobar | Jarawas   | 380  |
| Islands             | Onges   | 101  |
|                     | Santenelese   | 15   |
|                     | Shompens  | 229  |
|                     | Total   | 725  |
| Grand Total         |   | 1702545  |
|                     | Tripura  Uttar Pradesh  Uttarakhand  West Bengal  Andaman and Nicobar Islands | 2 3 Paniyan Toda Total  Tripura Riang Total  Uttar Pradesh Buksa Raji  Total  Uttarakhand Buksa Raji  Total  West Bengal Birhor  Total  Andaman and Nicobar Islands Onges Santenelese Shompens Total |

Registrar General of India (RGI).

## Funds for tribal welfare in Karnataka

 $1552.\ \mathrm{DR.}\ \mathrm{L.}\ \mathrm{HANUMANTHAIAH:}$  Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of amount allocated to Karnataka for tribal welfare during the last three years and the current year;
- (b) whether Government aims to develop tribal areas across the country and if so, the details thereof; and
  - (c) the number and details of tribal areas that were developed?

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THE MINISTER OF TRIBAL AFFAIRS (SHRI ARJUN MUNDA): (a) The interventions under the schemes/programmes of the Ministry are demand driven and funds are provided to State Governments/UT Administrations based upon proposals received from the State Governments/UT Administrations and after appraisal and approval by a Project Appraisal Committee (PAC) in the Ministry. Funds are allocated by the Ministry scheme-wise, and not State-wise. The details of amount allocated for tribal welfare under the schemes/programmes of the Ministry of Tribal Affairs alongwith amount released to Karnataka during the last three years and the current year is given in Statement-I and II respectively (See below).

(b) and (c) Government has adopted a multi-pronged strategy for overall development of tribal people living across the country including Karnataka, which includes support for education, health, sanitation, water supply, skill development, livelihood etc. Major part of infrastructure development and provision of basic amenities in tribal areas/regions in the country is carried out through various schemes/programmes of concerned Central Ministries and the State Governments concerned, while the Ministry of Tribal Affairs provides additive to these initiatives by way of plugging critical gaps. The schemes/programmes being implemented by the Ministry of Tribal Affairs is given below:-

## Sl. No. Names of Schemes/Programmes

- 1 Pre-Matric Scholarship Scheme for ST students
- 2 Post-Matric Scholarship Scheme for ST students
- 3 National Overseas Scholarship for ST students for studying abroad.
- 4 National Fellowship and Scholarship for Higher Education of ST students
  - (a) Scholarship for Higher Education (earlier known as Top Class Education For ST Students).
  - (b) Fellowship (earlier known as Rajiv Gandhi National Fellowship Scheme for ST students).
- Grants-in-Aid to Voluntary Organisations Working for welfare of STs 5
- 6 Strengthening Education among ST Girls in Low Literacy Districts
- 7 Development of Particularly Vulnerable Tribal Groups (PVTGs)
- 8 Grants under Article 275 (1) of the Constitution of India
- 9 Special Central Assistance (SCA) to Tribal Sub-Scheme (TSS)
- 10 Grants-in-Aid to Tribal Research Institutes
- 11 Institutional Support for Development and Marketing of Tribal Products/Produce

| Sl. No. | Names of Schemes/Programmes   |
|---------|---|
| 12      | Support to National/State Scheduled Tribe Finance and Development Corporations  |
| 13      | Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Mechanism of marketing of Development of Value Chain for MFP |
| 14      | Research Information and Mass Education, Tribal Festival and Others   |

During 2018-19, Ministry of Tribal Affairs had introduced a separate Scheme of Eklavya Model Residential School (EMRS) with the objective to provide quality middle and high school level education to Scheduled Tribes (STs) students in remote areas. Earlier, it was a component of Grants under Article 275(1) of the Constitution of India. As per approval of the Government, every block with more than 50% ST population and at least 20,000 tribal persons, will have an Eklavya Model Residential School by the year 2022. Across the country, as per census 2011 figures, there are 564 sub-districts *i.e.* blocks/taluka/tehsil having more than 50% ST population and at least 20,000 tribal persons. Out of these sub-districts, EMRS have been sanctioned in 102 sub-districts at the inception of the scheme and in remaining sub-districts shall have an EMRS by the year 2022.

Government of India also introduced during Fifth Five Year Plan, institutional and administrative measures such as Integrated Tribal Development Agency (ITDA)/ Integrated Tribal Development Project (ITDP) for effective implementation and delivery of services in tribal concentration areas. During Sixth Five Year Plan Period, Modified Area Development Approach (MADA) was adopted to cover smaller areas with total population of 10,000 and Scheduled Tribes (ST) concentration of 50% or more. During Seventh Five Year Plan onward, Cluster were indentitied to cover smaller areas of tribal concentration with minimum total population of about 5,000 and Scheduled Tribes (ST) concentration of 50% or more. Government of India has declared 193 ITDPs/ITDAs in 18 States and 2 Union Territories, namely Andhra Pradesh, Assam, Chhattisgarh, Gujarat, Himachal Pradesh, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Odisha, Rajasthan, Sikkim, Tamil Nadu, Telangana, Uttar Pradesh, West Bengal, Andaman and Nicobar Islands and Daman and Diu besides 259 MADA Pockets in 11 States and 82 Clusters in 8 States.

The schemes/prgogrammes of the Ministry are implemented across the country including Karnataka. Welfare/Development of tribals through such schemes is a continuous and an ongoing process.

Unstarred Questions

Statement-I

Scheme-wise details of Budget Estimate/Revised Estimate/Expenditure under the scheme/programmes of the Ministry of Tribal Affairs during the last three years and the current year.

|       |  | 70117   | irioat Ajjains auring ine iasi inree years ana ine current year. | an Sura | ימאר ונוגנפ | yeurs un                | מ ווופ כווי | rem year. |         |         | €)      | (₹ in crore)        |
|-------|--|---------|--|---------|-------------|-------------------------|-------------|-----------|---------|---------|---------|---------------------|
| SI. N | Sl. No. Name of Scheme   | BE      | RE   | EXP     | BE          | RE                      | EXP         | BE        | RE      | EXP.    | BE Ex   | Exp. As on 30.06.19 |
|       |  |         | 2016-17  |         |             | 2017-18                 |             |           | 2018-19 |         | 2019-20 | 9-20                |
|       | 2  | 3       | 4  | 5       | 9           | 7                       | 8           | 6         | 10      | 11      | 12      | 13                  |
| =     | Special Central Assistance<br>to Tribal Sub Scheme<br>(SCA to TSS)             | 1250.00 | 1200.00  | 1195.03 | 1350.00     | 1350.00                 | 1350.01     | 1350.00   | 1350.00 | 1349.81 | 1350.00 | 264.24              |
| 2.    | Grants under Article 275 (1) of the Constitution                               | 1400.00 | 1260.00  | 1265.86 | 1500.01     | 1500.01 1500.00 1510.70 |             | 1800.01   | 1820.00 | 1819.82 | 2294.56 | 392.35              |
|       | Eklavya Model Residential<br>School  | 0.00    | 0.00   | 0.00    | 0.00        | 0.00                    | 0.00        | 0.00      | 0.00    | 0.00    | 0.31    | 00.00               |
| 3.    | Support to NSTFDC  | 70.00   | 00.09  | 00.09   | 00.09       | 55.00                   | 55.00       | 65.00     | 65.00   | 65.00   | 80.00   | 0.00                |
| 4     | Van Bandhu Kalyan Yojana   | 1.00    | 1.00   | 1.00    | 0.01        | 00.00                   | 0.00        | 0.01      | 0.00    | 0.00    | 0.01    | 0.00                |
| .S.   | Grant-in-Aid to Voluntary<br>Organizations working for<br>the Scheduled Tribes | 120.00  | 120.00   | 120.00  | 120.00      | 120.00                  | 119.94      | 130.00    | 120.00  | 114.00  | 110.00  | 0.00                |

| 376 | Written Ar  | iswers to   | [RAJYA S   | SABHA]  |  | Unstarre  | d Questions   |
|-----|---|---|--|---|--|---|---|
| 13  | 0.00  | 28.60   | 0.00   | 28.43   | 0.00   | 6.38  | 0.59  |
| 12  | 0.00  | 250.00  | 83.00  | 100.00  | 130.00   | 100.00  | 2.00  |
|     | 0.00  | 250.00  | 72.50  | 66'66   | 96.85  | 86.98   | 2.00  |
| 10  | 0.00  | 250.00  | 72.50  | 100.00  | 97.47  | 100.00  | 2.00  |
| 6   | 0.00  | 260.00  | 54.15  | 100.00  | 130.00   | 100.00  | 2.00  |
| ∞   | 0.00  | 239.49  | 44.95  | 79.00   | 8.59   | 99.72   | 1.00  |
| r_  | 0.00  | 240.00  | 44.95  | 80.00   | 25.00  | 100.00  | 1.00  |
| 9   | 0.00  | 270.00  | 49.00  | 80.00   | 100.00   | 120.00  | 1.00  |
| 5   | 0.00  | 340.21  | 49.00  | 15.11   | 2.00   | 79.98   | 0.39  |
| 4   | 0.00  | 340.00  | 49.00  | 17.00   | 3.00   | 80.00   | 0.39  |
| 3   | 0.00  | 200.00  | 49.00  | 21.00   | 158.00   | 50.00   | 1.00  |
| 2   | Strengthening of<br>Educational among<br>ST Girls | Development of Particularly 200.00 Vulnerable Tribal Group (PVTG) | Institutional Support for<br>Development and<br>Marketing of Tribal<br>Products-TRIFED | Support to Tribal Research<br>Institutes (TRIs) | Minimum Support Price<br>for Minor Forest Produce<br>(MSP for MFP) | National Fellowship and<br>Scholarship for Higher<br>Education of ST students | Scholarship to the ST<br>Students for Studies<br>Abroad |
| _   | .9  | 7.  | ∞  | 6   | 10.  | <del>-</del>  | 12.   |

| 108.25                 | 465.39                  | 0.00                 | 0.00           | 0.00                                  | 0.00                                    | 0.00   | 0.00  | 1294.23         |
|------------------------|-------------------------|----------------------|----------------|---------------------------------------|---|--|---|-----------------|
| 340.00                 | 1613.50                 | 0.00                 | 00.00          | 0.00                                  | 0.00                                    | 0.00   | 25.00   | 6478.38 1294.23 |
| 311.50                 | 1647.56                 | 0.00                 | 0.00           | 0.00                                  | 0.00                                    | 0.00   | 23.35   | 5952.36         |
| 310.00                 | 1643.03                 | 0.00                 | 0.00           | 0.00                                  | 0.00                                    | 0.00   | 25.00   | 5955.00         |
| 350.00                 | 1586.00                 | 0.00                 | 0.00           | 0.00                                  | 0.00                                    | 0.00   | 25.00   | 5952.17         |
| 294.08                 | 1463.91                 | 7.00                 | 7.00           | 0.00                                  | 0.00                                    | 0.00   | 4.01  | 5284.40         |
| 318.00                 | 1436.00                 | 7.00                 | 7.00           | 0.00                                  | 0.00                                    | 0.00   | 6.35  | 5290.30         |
| 265.00                 | 1347.07                 | 10.00                | 10.00          | 0.00                                  | 3.00                                    | 0.00   | 12.04   | 5297.13         |
| 0.00                   | 0.00                    | 0.00                 | 0.00           | 00.00                                 | 00.00                                   | 1659.31  | 4.69  | 4792.58         |
| 0.00                   | 0.00                    | 0.00                 | 00.00          | 0.00                                  | 0.00                                    | 1659.84  | 6.39  | 4796.62         |
| 0.00                   | 0.00                    | 00.00                | 0.00           | 0.00                                  | 0.00                                    | 1454.22  | 17.39   | 4791.61         |
| Pre-Matric Scholarship | Post-Matric Scholarship | Boys & Girls Hostels | Ashram Schools | Vocational Training<br>Centres (NGOs) | Vocational Training<br>Centres (States) | Umbrella Programme for<br>Development of Scheduled<br>Tribes: Tribal Education | Tribal Festivals, Research<br>Information and Mass<br>Education | Total           |
| 13.                    | 14.                     | 15.                  | 16.            | 17.                                   | 18.                                     | 19.  | 20.   |                 |

Written Answers to

[4 July, 2019] Unstarred Questions 377

Statement-II

Scheme-wise details of funds released to State of Karnataka under the scheme/
programmes of the Ministry of Tribal Affairs during the last
three years and the current year

| Sl. | No. Name of Scheme/Programme   | Funds Released (₹ in lakh) |         |                |                                |  |
|-----|--|----------------------------|---------|----------------|--------------------------------|--|
|     |  | 2016-17                    | 2017-18 | 2018-19        | 2019-20<br>(As on<br>30.06.19) |  |
| 1.  | Pre-Matric Scholarship for ST students   | 0.00                       | 1364.59 | 1256.31        | Nil                            |  |
| 2.  | Post Matric Scholarship for ST<br>Students   | 8450.00                    | 8873.31 | 7341.33        | Nil                            |  |
| 3.  | Support to Tribal Research Institute   | 117.00                     | 130.00  | 106.00         | 91.50                          |  |
| 4.  | Grants under Article 275(1) of the Constitution (including EMRS)   | 4664.00                    | 5881.74 | 5220.61        | 1691.00                        |  |
| 5.  | Development of Particularly<br>Vulnerable Tribal Groups  | 136.00                     | 467.00  | 460.00         | Nil                            |  |
| 6.  | Mechanism for Marketing of Minor<br>Forest Produce (MFP) through<br>Minimum Support Price (MSP) and<br>Development of Value Chain for<br>MFP | Nil                        | Nil     | 125.00         | Nil                            |  |
| 7.  | Grants-in-Aid to Voluntary Organisations working for the Welfare of STs.   | 389.10                     | 244.94  | 467.72         | Nil                            |  |
| 8.  | Vocational Training Centre in<br>Tribal Areas (NGOs)   | Nil                        | 59.60   | 17.04          | Nil                            |  |
| 9.  | Special Central Assistance to<br>Tribal Sub Scheme   | 5100.00                    | 5955.37 | 5347.7600<br>( | 5274.00<br>Approved)           |  |

## **Encroachment on tribal land**

1553. SHRI BINOY VISWAM: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government is aware of tribal land being encroached by various interest groups all over the country;